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	Name of Talker	Subject	Name of Talker	Subject	
22.	Khushwant Singh	(i) Short talk on "Happiness".	40. Prof. N. P. W. Moore	Talk on "A trip to Kumaon".	
		(ii) Talk on the 'Flowers of India'.	41. Dr. R.O.B. Wije- shekara of the Uni-	Talk on "Research on Medicinal Plants"	
	B. D. Nag Chow- dhury.	Talk in the National Programme on "Education as In- vestment".	versity of Ceylon. 42. Suresh Vaidya.	(i) Talk on "Some Indian Trees".	
	Lord Shawcross	Talk on "The Role of Law in International Affairs".		(ii) Talk on the writ- er's point of view in the series "Of Mak- ing Books".	
-	22	Talk on "Anatomy of Prices".	43. J. Krishnamurti	Two talks based on a public lecture on "A	
26.	Shoy Laft	Two talks in the Na- tional Programme on "The Farmer's Point of View".	44. Dr. J. V. Narlikar	Philosophy of Love" (i) "Theories of the Universe" edited version of a lecture.	
	Cyril Flory .	Talk in the series "Sports and Sports- men".		(ii) Two talks in the National Programme on "Theories of	
	U. N. Dhebar .	Talk on the Nomadic Tribe Week.	45. T.A.V. Jadhav .	Gravitation". Talk in the series	
	Prem Bhatia . Maharalkumar of	Short talk on Success- Introductory talk of		"Sports and Sports- men".	
30.	Vizianagram	and a talk reviewing the New Zealand- India Cricket Test series.	46. S. Kumar Dev.,	Talk on "Recent Eco- nomic Trends".	
			47. Inder Malhotra .	Political Commentary in the series "Focus"	
31.	Dr. H.C. Ganguli, Head of the De- partment of Psychology, Delhi University.	for University lis-	48. Ram Lakhina (Associate Secre- tary, International Students' Confer- ence)	Talk on the "Role of Youth in New India".	
32.	Norman C. Dy- hrenfurth (Everest hero)	Talk on "The Call of the Everest".	49. T. S. Pattabira- man, M. P.	Talk on the "Technique of Elections in India".	
	Hari Dang (Mountaineer)	Short talks on 'Skiing in Simla" and 'Delhi	50. Manju Chatterji	Talk on "The Adver-	
		an over grown village" in the series "Off the Track".	51. Walter Gardner Stanbridge	Short talk on "A Lon- don Auction" in the series "Off the	
34.	Mrs. L. C. Van Voorst Van Beest of Netherlands.	Talk on "Sufism in the West".	52. Diwan Chaman	Track." Talk on 'Parliamen-	
35	Prof. M. Mujeeb	Short talk on "Charm" in the series "View Points".	Lall, M. P. 53. Dr. Savita Ambed- kar.	Ambedkar's birth	
36.	Mrs. S. Shridha- rani.	Short talk on "Charm" in the series "View Points".		anniversary.	
37.	Jagjit Singh (Kalinga Prize winner).	Talk in the National Programme entitled "In Quest of Cere- bral Power".	INDIAN ENCLAVE IN BURMA ON OPPOSITE SIDE OP NAGALAND 298. SHRI J. C. CHATTERJI: Will the		
38.	Dr. R. K. Das- gupta.	Talk on "The Idea of an Indian Litera- ture".	Minister of EXTERNAL state:		
39.	Dr. K.G. Saiyi- dain	Talk for the Universi- ties entitled "Valid		fact that India has an	

Values for the New Generation".

enclave in Burma on the opposite side of Nagaland;

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- (b) whether it i_s a fact that this frontier of about 25 miles has been left unguarded in order to facilitate free movement of Nagas; and
- (c) if the answer to part (b) above be in the affirmative, whether it is ac cording to the provisions of the Indo-Burma Treaty?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR S WAR AN SINGH): (a) There is no Indian enclave in Burma across the Nagaland frontier with Burma.

- (b) By agreement with Burma, tri bal residents within 25 miles of the border, on bolth sides, are allowed transit across the border, and for this purpose, they are exempted from passport formalities by both countries. It is not correct to say that the Naga land border, at any point, is left during the opera unguarded. Even tions in Nagaland, our Security Forces have been given full powers to inter cept any armed Naga individual or gangs attempting to cross the border. t
- (c) The arrangement for the free transit of resident tribals on both sides of the border, referred to above, is not part of any Indo-Burma Treaty, as such, but it is a long-standing practice, always accepted by both Gov ernments.

CEASE-FIRE VIOLATIONS BY PAKISTAN

J SURI OM MEHTA: ²⁹⁹- \SHRI SITARAM JAIPURIA:

Will the Minister of DEFENCE be pleased to state:

- (a) the number of cease-fire violations by Pakistan in Jammu and Kashmir State in the last three months;
- (b) the number of Civil and Military personnel killed in these violations; and

(c) whether the violations are on the increase or decrease?

to Questions

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (DR. D. S. RAJU): (a) During the months of February, March and April 1965, Pakistan committed 810 cease-fire violations in Jammu and Kashmir.

(b) The number of persons killed—

			Indians	Pakistanis
Army . Police .			6	23
Civilians	•	•	4	
	•	٠	3	16*
Tota	L.	•	13	39
*Armee	l intr	iders.		

(c) The number of violation by Pakistan is on the increase.

COMMENTS ON NATIONAL DEFENCE FUND BY COMPTROLLER AND AUDITOR-GENERAL

- 300. SHRI A. D. MANI: Will th* PRIME MINISTER be pleased to state:
- (a) whether his attention has been drawn to the comments of the Comptroller and Auditor-General on the handling of the National Defence Fund during 1963-64; and
- (b) if so, whether it is a fact that a good part of the money collected has not been utilised for purposes of defence?

THE PRIME MINISTER (SHRI LAL BAHADUR): (a) Yes.

(b) Out of a total cash collection of Rs. 59.37 crores, an expenditure of about Rs. 33 crores has already been authorised for defence purposes. Proposals are under consideration for the utilisation of the remaining amount.